

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 260 OF 2015 & IA NO. 417 OF 2015  
APPEAL NO. 261 OF 2015 & IA NO. 418 OF 2015 AND  
APPEAL NO. 223 OF 2016 & IA NO. 482 OF 2016**

**Dated: 24<sup>th</sup> October, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of :**

**M/s National Aluminium Company Ltd.**

**...Appellant(s)**

**Vs.**

**Odisha Electricity Regulatory Commission & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s)

: Mr. Ashok K. Gupta, Sr. Adv.  
Mr. Abhishek Gupta  
Mr. Win Kohli  
Mr. Harshil Gupta

Counsel for the Respondent(s)

: Mr. G. Umapathy  
Mr. Rutwik Panda  
Ms. Anshu Malik  
Mr. Aditya  
Ms. Mekhala for R-1

Ms. Swagatika Sahoo for R-3

**ORDER**

As agreed by learned counsel for the parties, list these matters for hearing on **23.01.2019.**

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*mk/kt*